
(2023) 10 ITAT CK 0066

Income Tax Appellate Tribunal (Delhi G Bench)

Case No: Income Tax Appeal No. 5959/DEL/2019

Swift Securities Pvt. Ltd

APPELLANT

Vs

DCIT

RESPONDENT

Date of Decision: Oct. 20, 2023

Acts Referred:

Income Tax Act, 1961 " Section 143(3)

Citation: (2023) 10 ITAT CK 0066

Hon'ble Judges: Kul Bharat, J; M. Balaganesh, (AM)

Bench: Division Bench

Advocate: Anuj Garg

Final Decision: Dismissed

Judgement